

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS AND
DEPARTMENT OF PARLIAMEN-
TARY AFFAIRS (SHRI MALLIKAR-

JUN): The fuel costs for 1000 gross
tonne kms. for steam, diesel and
electric traction during 1979-80 were
as under:—

		Passenger	Goods
(in rupees)			
Steam	B.G. :	10.323	12.275
	M.G. :	11.182	11.364
Diesel	B.G. :	6.859	5.073
	M.G. :	7.894	6.569
Electric	B.G. :	7.418	4.089
	M.G. :	6.936	5.542

Fuel costs during 1980-81 have not been compiled as yet.

असमर्थ/मत कर्मचारियों के आश्रितों
को नियुक्ति देना

9318. श्री सत्यनारायण जटिया :
क्या रेल मंत्री यह बताने की कृपा करेंगे कि :
(क) क्या रेलवे बोर्ड में रेल सेवा में
असमर्थ हो जाने वाले अथवा मर जाने वाले
रेल कर्मचारियों के आश्रितों को नियुक्तियां
देने सम्बन्धी नियम जारी किये हैं;

(ख) यदि हां, तो प्रत्येक रेलवे में
1979-80 के दौरान ऐसे व्यक्तियों के
आश्रितों से कितने आवेदनपत्र प्राप्त हुए और
उनमें से कितने लोगों को नियुक्त किया गया;

(ग) क्या ऐसे मामले भी हैं जिनमें
उम्मीदवारों को नियुक्ति के लिये एक से पांच
वर्ष तक प्रतीक्षा करनी पड़ी;

(घ) यदि हां, तो ऐसे आवेदकों की संख्या
कितनी है और उन्हें संभवतः कब तक नियुक्त
कर लिया जायेगा;

(ङ) क्या कुछ मामले तो पांच वर्ष से भी
अधिक समय से विचाराधीन पड़े हैं; और

(च) यदि हां, तो उन पर रेलवे बोर्ड का
विचार क्या कार्यवाही करने का है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग
म उय मंत्री (श्री मल्लिकार्जुन) : (क)
जी हां ।

(ख) से (च) सूचना इकट्ठी की जा
रही है और सभा-पटल पर रख दी जायेगी ।

Tektar Halt Station

9319. SHRI BHOGENDRA JHA:
Will the Minister of RAILWAYS be
pleased to refer to the reply given to
Unstarred Question No. 1412 on the
26th February, 1981 regarding change
of Railway Halts into stations and
state:

(a) whether in view of the fact the
Tektar, Muraitha and Korahiya are
running profitably, it is proposed to
re-examine the question of upgrada-
tion of these halts into regular sta-
tions;

(b) if so, the details thereabout;
and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

(c) Halt stations are upgraded into regular stations provided there is sufficient traffic justification and the conversion is financially justified on the basis of additional earnings and additional expenditure. Proposals to upgrade Tektar, Muraita and Korahiya halts into flag stations were accordingly examined but not found financially justified as the working expenses of each of these halts would go up by about Rs. 50,000 resulting in heavy recurring losses.

Licence fee for Catering Contractors

9320. SHRI A. G. SUBBURAMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Administration had issued orders for the annual review and revision of licence fee of catering contractors;

(b) if so, whether any review had been conducted after 1973, that is after the restoration of train services curtailed due to coal shortage;

(c) if not, the total amount of loss incurred by Railways due to non-revision; and

(d) the action proposed to recover the said loss from the catering contractors?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Licence fee is renewed bi-annually.

(b) to (d) Periodical review of licence fee is undertaken as and when due. At no stage licence fees were

reduced and question of any loss on this account does not arise.

Commodities to be transported by Coastal Shipping

9321. SHRI S. B. SIDNAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is proposed to identify commodities which could be transported by coastal shipping expeditiously; and

(b) if so, the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b) Government have set up a Committee to prepare a plan for the Eighties in respect of coastal shipping. This Committee will *inter alia* identify bulk cargoes which may be earmarked for coastal shipping. The Committee's report is awaited.

Roads in Nagaland . .

9322. SHRI CHINGWANG KONYAK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total Kilometres of roads at present in Nagaland; and

(b) the total road length expected to be at the close of the Sixth Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) 5785 Kilometres as on 31-3-1979.

(b) An outlay of Rs. 82.05 crores was proposed by the Nagaland Government for achieving a target of 7193 Kilometres. However, the outlay approved for the Plan 1980-85 is Rs. 50 crores, which would necessitate corresponding modification in the originally visualised target also.*